5.	60एस काडंड	126.63
6.	60 एस कोम्बड	161.07
7.	80 एस कोम्बड	194.36
8.	वेटेड एवरेज	92.12

(ग) जनवरी, 1996 से मार्च, 1996 के दौरान हैंकयार्न, दायित्वों का पालन न करने वाली कताई और कम्पोजिट मिलों के विरूद्ध दायर किए गए राज्यवार मामलों की संख्या इस प्रकार है:-

क्रम सं०	राज्य/संघ शासित क्षेत्र का नाम	दायर एफआई आर की संख्या
1.	आन्ध्र प्रदेश	6
2.	असम	1
3.	बिहार	1
4.	गुजरात	4
5.	हरियाणा	2
6.	कर्नाटक	6
7.	केरल	1
8.	मध्य प्रदेश	8
9.	महाराष्ट्र	27
10.	पांडिचेरी	2
11.	पंजाब	3
12.	राजस्थान	12
13.	तमिलनाडु	126
14.	उत्तर प्रदेश	16
15.	पश्चिम बंगाल	1
		216

(घ) जी नहीं। सरकार का हैंकयार्न दायित्व नियमों को हटाने का विचार नहीं है।

(ङ) यदि हैंकयार्न दायित्व को कानूनी तौर से लागू नहीं किया गया तो कताई मिलें हथकरघा क्षेत्र के लिए अपेक्षित मात्रा में और आवश्यक काउंट के धागे का उत्पादन नहीं करेंगी क्योंकि हैंकयार्न रीलिंग सुविधाओं की कमी है और हैंकयार्न को पैक करने में काफी परिश्रम करना पड़ता है। अतः हथकरघा क्षेत्र में पर्याप्त मात्रा में हैंकयार्न उपलब्ध करवाने के लिए यह बाध्यता जारी रहेगी।

Increase in the Subsidy on Sericulture

*473. SHRIMATIRENUKACHOWDHURY: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Andhra Pradesh has represented for increasing the subsidy on sericulture;

(b) if so, the details thereof;

(c) the action taken thereon; and

(d) the measures taken to increase the subsidy to boost export of silk?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA): (a) Yes, Sir.

(b) and (c) The Central Silk Board has received requests/suggestions from sericulture States (including Andhra Pradesh) for grant of subsidy for drip irrigation in sericulture sector. After examining/considering the various proposals/requests/suggestions, the Central Silk Board has recently drafted a scheme for providing subsidy for installation of drip irrigation system.

(d) Under the existing Export-Import Policy there are no restrictions on export of silk. However, in order to maximise foreign exchange earnings, the Government encourages export of value added silk products instead of raw silk.

Peripheral Express Highway around Delhi

*474. SHRI RAHASBIHARI BARIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have a proposal to set up a Peripheral Express Highway around Delhi;

(b) if so, the total length and estimated cost of the project; and

(c) the target date fixed for the completion of that project?

THE MINISTER OF SURFACE TRANSPORT (SHRIT.G. VENKATRAMAN): (a) to (c) Peripheral Express Highway around Delhi does not form part of the National Highway system and comes within the purview of the Government of National Capital Territory of Delhi. The proposal is at the planning stage with the Government of National Capital Territory of Delhi.